

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Solar Offset Printers Pvt. Ltd. Date of Commencement of Liquidation: 31-05-2023; List of Stakeholders as on Date: 31-05-2023; Name of IP: Mr. Padmakumar.K.C.; Process Number: 1; Last 5 digit of registration number: 11671

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				553184				NA
2	Liquidation costs incurred till date				392041				NA
3	Secured financial creditors	3	578445375	3	578445375				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	21	1369262				1369262		Annexure 5
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	11	19440123	11	16645608		2794515		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		35	599254760	14	596036208		4163777		